

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**REVISED CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS**

FOR 15-JANUARY-2026 (THURSDAY)

**BEFORE SMT. BEENA PILLAI, JUDICIAL MEMBER
AND SHRI JAGADISH, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks
1	ITA	3680	MUM	2017	2010-11	[A] STATE BANK OF INDIA (2010-11)	Adjourned to	G	2010-11
2	ITA	3882	MUM	2017	2010-11	[D] STATE BANK OF INDIA (2010-11)	20-01-2026	G	2010-11

J. Jagadish
Assistant Registrar
16-Jan-2026